

**No.LJL.25/63.**—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

(Received the assent of the Governor on the 28th March 1963)

ASSAM ACT No.II OF 1963

THE ASSAM APPROPRIATION (No. III) ACT, 1963

(As passed by the Assembly)

[Published in the *Assam Gazette Extraordinary*, dated the 30th March 1963]

An

Act

**to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1960 in excess of the amount authorised or granted for the said services.**

It is hereby enacted in the Fourteenth Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Assam Appropriation (No.III) Act, 1963.

Issue of  
Rs.79,03,090  
from and  
out of the  
Consolidated  
Fund of the  
State of  
Assam for  
the financial  
year, 1959-60

2. From and out of the Consolidated Fund of the State of Assam, the sums specified in column (3) of the Schedule amounting in the aggregate to the sum of Seventy-nine lakhs, three thousand and ninety rupees shall be deemed to have been paid and applied to meet the amounts spent for defraying the charges in respect of the services specified in column (2) of the Schedule during the financial year ended on the 31st day of March, 1960 in excess of the amounts authorised or granted for those services for that year.

Appropriation.

3. The sums deemed to have been paid and applied from and out of the Consolidated Fund of the State of Assam under this Act shall be appropriated and shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March, 1960.

## SCHEDULE

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
4	Stamps ... ..	45,243	...	45,243
5	Forests ... ..	5,445	...	5,445
7	Taxes on vehicles Appropriation for reduc- tion or avoidance of Debt.	1,996 ...	... 1,544	1,996 1,544
29	Civil Works (excluding Tools, Plants and Esta- blishment).	54,23,089	...	54,23,089
30	Public Works (Tools and Plant and Establishment).	2,01,533	22,999	2,24,532
33	Famine Relief .. ..	1,84,491	...	1,84,491
34	Superannuation Allowances and Pensions.	38,312	...	38,312
37	Miscellaneous—II—Donation for Charitable purposes, etc.	...	4,40,999	4,40,999
43	Miscellaneous—VIII—Scheme for control of cloth and yarn.	167	...	167
46	Community Development Projects.	15,37,060	...	15,37,060
50	Capital Outlay on Scheme of Agricultural improve- ment and research.	212	...	212
	Total ... ..	74,37,548	4,65,542	79,03,090

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